MOST IMMEDIATE / OUT AT ONCE

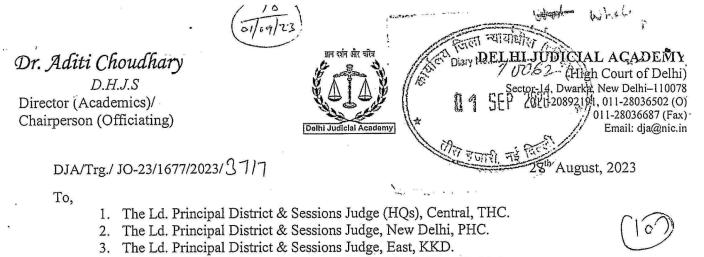
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

No. <u>31657 – 31669</u>/JOTP/Gaz./PDJ West/2023 Dated, Delhi the <u>12/9/2-3</u> Copy forwarded for information and necessary action to:-

- 1. The Ld. Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
- 2. The Officer Incharge, Vulnerable Witnesses, Tis Hazari Courts, Delhi for information and necessary action in rewpect of directions for nomination of Support Persons.
- 3. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
- 4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
- 5. The Branch Incharge, Pool Car, Tis Hazari Courts, Delhi.
- 6. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
- 7. The LAYERS for uploading the same.

ل MM^M ۲۵/۹/۲3 (Hemani Malhotra)

V(Hemani Malhotra) Officer Incharge (Judicial Branch) DJ (Commercial)-02, West Distt.



- 4. The Ld. Principal District & Sessions Judge, North-West, Rohini.
- 5. The Ld. Principal District & Sessions Judge, South, Saket.
- 6. The Ld. Principal District & Sessions Judge, South-West, Dwarka.
- 7. "The Ld. Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue
- 1/8. The Ld. Principal District & Sessions Judge, West, THC.
 - 9. The Ld. Principal District & Sessions Judge, Shahdara, KKD.
 - 10. The Ld. Principal District & Sessions Judge, North, Rohini.
 - 11. The Ld. Principal District & Sessions Judge, South-East, Saket.
 - 12. The Ld. Principal District & Sessions Judge, North-East, KKD.
- Sub: Sensitization Programme on Gender Justice (Optional) for Mixed Group of DHJS & DJS Officers, Public Prosecutors, Support Persons attached with VWDCs, Secretaries of DLSAs and Lawyers of the Rape Crises Intervention Centres Scheduled for 14th October, 2023, in Collaboration with the National Commission for Women.

Respected Sir/ Madam,

The Delhi Judicial Academy shall be conducting a 'Sensitization Programme on Gender Justice (Optional)' on 14th October, 2023 at the Delhi Judicial Academy, New Delhi.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

It is further requested to nominate all the Support Persons [except 02 (two) for attending to the urgent work], who are assisting in the recording of evidence of vulnerable witnesses in POCSO matters in your respective districts, for attending the aforesaid programme on 14th October, 2023, under intimation to the nominated Support Persons. A list of such nominated support persons along with their contact numbers and e-mail IDs may kindly be sent through e-mail at dja@nic.in by 10th September, 2023 to enable us to make necessary arrangements.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 14th October, 2023, so that litigants and lawyers are not inconvenienced.

With regards,

Encl.: As above

OTC/Jude/w

Yours faithfully,

Adut Chardina

(Dr. Aditi Choudhary)

Nomination List of Sensitization Programme on Gender Justice (Optional) for Mixed Group of DHJS & DJS Officers

on

14th October, 2023

-	1			
S N	Name of Officer	Present Posting	Civil/ Polic District	e Place of Posting
		DHJS		
1	Ms. Hemani Malhotra	District Judge (Commercial Court)	West	THC
2		Member Secretary, DSLSA		Rouse Avenu
		Judge, Family Court	North	Rohini
4	oth othgh	ADJ	Central	THC
5	the outlin	ASJ	North-East	KKD
6	Ms. Vandana Jain	Joint Registrar (Judicial)		DHC
1-1-1-	trio. Onrvan Onalina	ASJ	West	THC
8	Mr. Naveen Kr. Kashyap	PO MACT	South-East	Saket
9	that reajinate bringh	ASJ	New Delhi	PHC
10	Ms. Geetanjali	ADJ	North-East	KKD
11	Mr. Vijay Kumar Jha	Special Judge (PC Act) (CBI)		Rouse Avenue
12	, , , , , , , , , , , , , , , , , , ,	ADJ	Central	THC
13		Special Judge (PC Act) (CBI)		Rouse Avenue
14	Ms. Ruchika Singla	ADJ	North-West	Rohini
15	Mr. Dheeraj Mor	ASJ	Central	THC
16	Ms. Vijeta Singh Rawat	ADJ	New Delhi	PHC
17		ASJ (POCSO)	New Delhi	PHC
18	Mr. Arvind Bansal	ASJ	Shahdara	KKD
19	Mr. Abhilash Malhotra	Joint Registrar (Judicial) (CPC)	- Onandara	DHC
-20	Mr. Dharmender Singh	ADJ	West	THC
21	Mr. Gaurav Gupta	Special Judge (NDPS)	South	Saket
22	Ms. Archana Beniwal	ASJ (FTSC) (POCSO)	South-West	Dwarka
23	Ms. Shama Gupta	ASJ (FTSC) (RC)	South-West	Dwarka
24	Mr. Kapil Kumar	Trainee DHJS	South-west	Dwarka
		DJS	<u> </u>	
25	Ms. Mahima Rai Singh	СММ		Rouse Avenue
	Mr. Balwinder Singh	SCJ-cum-RC	Central	THC
27	Mr. Ajay Nagar	SCJ-cum-RC	West	
28	Mr. Vaibhav Mehta	ACMM		THC Rouse Avenue
29	Ms. Vasundhra Chhaunkar	JSCC-cum-ASCJ-cum-GJ		
30	Mr. Pranav Joshi	CCJ-cum-ARC	New Delhi Central	PHC
31	Ms. Neetu Nagar	ARC	Central	THC
32	Ms. Shruti Chaudhary	MM (Mahila Court)	East	THC
33	Ms. Tista Shah	MM (Virtual Traffic Court)	Central	KKD
34	Mr. Manish Jain	Full Time Secretary, DLSA	North-West	THC
35	Mr. Robinjeet Singh	Deputy Registrar (CPC)	INOILII- W ESL	Rohini
36	Mr. Ajay Singh Parihar	MM (NI Act) Digital Court	North-West	DHC
37	Mr. Pranat Kumar Joshi	Full Time Secretary, DLSA		Rohini
38	Mr. Himanshu Sehloth	MM	New Delhi	PHC
39	Mr. Ankit Mittal	MM (NI Act)	North	Rohini
40	Mr. Abhinav Singh	MM (NI Act)	South-East	Saket
41	Ms. Richika Tyagi	MM (Virtual Traffic Court)	New Delhi	PHC
42	Ms. Jyoti Nain	MM	Central	THC
43	Ms. Sanghmitra	MM (Mahila Court)	North	Rohini
	Ms. Archita Garg		South-East	Saket
Lit.	······································	MM (Mahila Court)	South-East	Saket